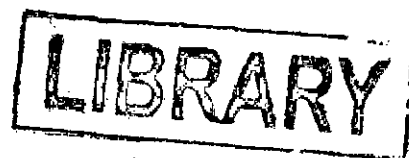


**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**



COURT NO. : 1

08.01.2021

M.A./350/244/2020

O.A./350/1675/2019

(EXECUTION OF THE ORDER)

ITEM NO:38

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:

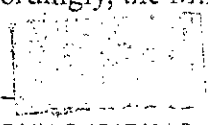
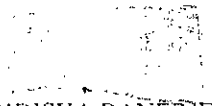
RUHIT TAPADER &amp; OTHERS

-V/S-

DOORDARSHAN

Mr. A.Chakraborty

None

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submits that the M.A. has become infructuous <del>in the meanwhile</del>.</p> <p>Accordingly, the M.A. is disposed of as infructuous.</p> <p style="text-align: center;"> ( TARUN SHRIDHAR ) MEMBER(A)</p> <p style="text-align: center;"> ( BIDISHA BANERJEE ) MEMBER (J)</p> <p>RK</p>